GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 604
ANSWERED ON 05.02.2021

INTRODUCTION OF PRIVATE TRAINS

604 # SHRI SATISH CHANDRA DUBEY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether Government is considering to permit introduction of private trains, as per the declaration made in the Rail Budget 2020-21;

(b) if so, the routes where these trains would be operated;

(c) the number of passenger and goods trains proposed to be introduced as private trains; and

(d) the probable dates of introduction along with originating and terminating stations of these private trains?

ANSWER

MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI PIYUSH GOYAL)

(a) to (c) With a view to attract investment and induct over 150 modern trains over select routes through Public Private Partnership (PPP) mode, Ministry of Railways has issued Request for Proposals in November 2020. The list of indicative routes for operation of these trains is available in the public domain namely, http://www.indianrailways.gov.in/IndicativeRoutesfor12clusters.pdf. These services to be operated through PPP mode shall be additional train services. As far as goods trains are concerned, at present, container trains are being operated by licensed Container Operators. In addition, rakes of General Purpose, Special Purpose and Automobile-carrier wagons are also procured by Private Parties, which operate on fixed circuits.

(d) Under the PPP model for passenger train operations, the concessionaire, selected through competitive Bidding Process, is required to commission the prototypes within a period of 930 days from the Appointed Date as specified in the Draft Concession Agreement.

*****